Print

Defective Case Register from 2026-11-06 to 2026-11-06

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/53138/2026	KRISHNA CHANDRA SAHU	2026-11-06	1. Annexure-4 not legible
2	D-MACA/51738/2026	SASWATA PATNAIK	2026-11-06	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
3	D-WA/41025/2026	ANAND KUMAR SHRIVASTAVA	2026-11-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 313 days delay. 2. Appellant in WA not party in wp (c) and op no. 2 to 5 in wp (c) are not made party in appeal memo. i) Status of appellant not correctly furnished. ii)Reference certificate not furnished. iii) Being aggrieved para not furnished. iv) Page no. 54 not in proper place. v) Legible copy of page nos. 67 86 173-180 are to be filed. vi) Undertaking for translated copy of odia not filed. vii) Put up for SR after removal of defects
4	D-ABLAPL/34252/2026	ABHISIDDHANTA SAHOO	2026-11-06	C.fees Rs.50/- is deficient in v.nama
5	D-WP(C)/52881/2026	RAJIV KUMAR MAHANTA	2026-11-06	1. Synopsis not alphabetically paginated.
6	D-ABLAPL/34105/2026	SURYASNATA MOHAPATRA	2026-11-06	1. The word similar may be removed from Reference certificate.
7	D-CMP/52922/2026	AJIT CHANDRA MOHAPATRA	2026-11-06	1.address of Petitioner no.1 4 to 8 not furnished.
8	D-MACA/50602/2026	MANAS KUMAR CHAND	2026-11-06	appellant no-4 not executed
9	D-CONTC/52968/2026	AVIJIT PATNAIK	2026-11-06	1.all the petitioner not sworn affidavit.
10	D-CRLMC/34016/2026	ASHOK DAS	2026-11-06	1. 1CC case number not correctly furnished in Prayer of the I.A. petition.
11	D-ABLAPL/34165/2026	BIBHUTI SATPATHY	2026-11-06	i)Page mark of the Annexure-1 in Index not correctly furnished.ii) Reference Certificate not properly furnished
12	D-WP(C)/52927/2026	SUDARSAN BEHERA	2026-11-06	In affidavit deponent Fathers name wrongly mentioned.
13	D-WP(C)/52920/2026	KRISHNA CHANDRA SAHU	2026-11-06	Synopsis and date chart not correctly page marked.
14	D-WP(C)/52830/2026	ABHISHEK SAHOO	2026-11-06	Receipt Showing Serv.copy To cg not Filed. Receipt Showing Serv

				copy To it not Filed.
15	D-WP(C)/49434/2026	SARBESWAR SAHOO	2026-11-06	This Writ Petition has not been bookmarked properly. Office to take necessary action and thereafter, put up for further SR
16	D-CONTC/52993/2026	ADV	2026-11-06	1. Dierction issued to Block Dev. Officer (OPP.3 in WP(C)),hence Contemnor 1 and 2 should not be made party.
17	D-ABLAPL/34255/2026	ABHISIDDHANTA SAHOO	2026-11-06	1. Bar Association logo not furnished in V.nama.
18	D-BLAPL/34050/2026	RAMESH CHANDRA MAHARANA	2026-11-06	1. Copy of FIR is not annexed with the Bail Application as mentioned at Paragraph 2. Put up for further SR after filing of the copy of FIR by the LD. Advocate
19	D-BLAPL/34005/2026	RAJAT KUMAR PADHAN	2026-11-06	1. Custody of the Petitioners in the jail has not been mentioned in the Cause Title. Prayer part of the Bail Application is not proper 2. Affidavit in respect of BLAPL has not been swear in 3. Rejection Order and Depositions paginated separately have not been marked as Annexures 4. Address of the Petitioners have not been mentioned in the V. nama
20	D-BLAPL/34107/2026	JYOTSNARANI RATH	2026-11-06	Name of the victim be redacted from annx-5
21	D-CRLMC/33942/2026	SOUMYA RANJAN MOHANTY	2026-11-06	1. Description of Documents under Annex-2 not tally with Body of the petition. 2. Certified copy of Annex-1 not filed.
22	D-ABLAPL/34095/2026	SUKANTA KUMAR NAYAK	2026-11-06	1. The words similar types of may be removed from Reference certificate. 2. The name and address of the Victim and her relations name may be redacted from F.I.R.copy. 3. The unredacted F.I.R.copy may be kept in sealed cover. 4.Page No.s 9 11 12 and 13 are not legible properly.
23	D-WP(C)/52584/2026	DILLIP KUMAR MOHANTY	2026-11-06	20-VERNACULAR CERTIFICATE NOT FURNISHED. Synopsis and Date chart not furnished.
24	D-CRLMC/33918/2026	SASWATA PATNAIK	2026-11-06	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of the petitioner not correctly furnished in Index,Synopsis, Date chart, page no.16, V.nama and page no.4 in I.A.

				petition. 2. Nomenclature not correctly furnished Reference certificate.
25	D-WP(C)/53060/2026	AYODHYANATH LENKA	2026-11-06	1.Anx-4 reflected in petition copy but the same not in book mark. 2.In index Anx-1 to 3 page marking not same as in book mark.
26	D-WP(C)/53198/2026	TRILOCHAN DASH	2026-11-06	1.address of opp.5 not complete.
27	D-CRLREV/33840/2026	SANTOSH KUMAR MAHANTY	2026-11-06	Period of Delay 18 days, Limitation petition not filed. Put up for SR after filing the c. copy of Annex-1 and 2.
28	D-WP(C)/52939/2026	RAGHUNATH BISWAL	2026-11-06	1. Annexures are not attested
29	D-CRLMC/33845/2026	DIBYA JYOTI SAHOO	2026-11-06	1. Nomenclature not furnished in V.nama
30	D-WP(C)/52956/2026	PURNA CHANDRA MOHARANA	2026-11-06	20-VERNACULAR CERTIFICATE NOT FURNISHED. i) Paragraph sl. no not correctly furnished in petition after sl. no. 11 and so also in affidavit.
31	D-MACA/51622/2026	GIRIJA PRASAD DUTTA	2026-11-06	1.Period of Delay 81 days
32	D-TRPCRL/34078/2026	DIPTIREKHA NANDA	2026-11-06	Page No. not correctly furnished.
33	D-WP(C)/52930/2026	SAMEER KUMAR DAS	2026-11-06	1. In Affidavit, SL. No 3 information not furnished. 2. Annexure-2 not legible 3. Annexure-7 not attested
34	D-CONTC/52103/2026	PURNA CHANDRA MISHRA	2026-11-06	Code Wrongly indicated 1.Synopsis and date chart not filed and paginated in Index.
35	D-WP(C)/52870/2026	BIBHUTI BHUSAN MISHRA	2026-11-06	1. In Affidavit, the name of the Petitioner wrongly mentioned.
36	D-WP(C)/52313/2026	TAPAN KUMAR BISWAL	2026-11-06	1. In Index, page marking not done correctly in Annexure-2 and 3 2. Put up for S.R there after
37	D-CRLMC/33814/2026	MANOJ KUMAR MALLICK	2026-11-06	1. Certified copy of Annex-1 not filed.
38	D-WP(C)/52867/2026	JANMEAJAYA DASH	2026-11-06	1. Synopsis and Date chart not alphabetically paginated.
39	D-MACA/51120/2026	HEMANT KUMAR MUND	2026-11-06	i) Age of the O.P. 1 not correct in C.T. as per Trial Court order.ii) Status of parties not furnished.iii))Valuation and C.Fee payable not furnished in Apple memo.Put up for further S.R. after rectification for calculation of limitation.
40	D-WP(C)/52947/2026	DURGESH NARAYAN RATH	2026-11-06	i) Page no. 39 and 56 is missing.
41	D-CRLMC/34124/2026	AMBRISH KUMAR	2026-11-06	1. Certified copy of Annex-1 not filed.

42	D-WP(C)/52934/2026	DURGESH NARAYAN RATH	2026-11-06	1. Annexure-12 not attested
43	D-WP(C)/52955/2026	PURNA CHANDRA MOHARANA	2026-11-06	20-VERNACULAR CERTIFICATE NOT FURNISHED. i) Paragraph sl. no. not correctly furnished in petition after sl. no. 11 and so also in affidavit.
44	D-CRLMC/34087/2026	ACHYUTANANDA PATTANAIK	2026-11-06	14-NOT PROPERLY INDEXED. 1. Page no.60 not filed,
45	D-CRLA/33204/2026	JAGANNATH BHUYAN	2026-11-06	Name of Victim/ Informant/ details to be redacted from Para-3 of the petition.
46	D-ABLAPL/34171/2026	SUSANTA KUMAR SAHU	2026-11-06	1. Whether 1st or 2nd A.bail application not mention.
47	D-WA/53014/2026	DEBASISH TRIPATHY,A.G.A	2026-11-06	1.OP no. 6 in wp (c) not made party in appeal memo 2. Date of order and wp (c) no. wrongly mentioned in prayer.
48	D-BLAPL/34201/2026	KULDEEP MOHANTY	2026-11-06	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
49	D-ARBP/51807/2026	BADRI NARAYAN PANDA	2026-11-06	further SR after filling of agreement
50	D-MACA/51112/2026	DURGA CHARAN DEY	2026-11-06	C.Copy Not filed.I.A. filed for dispensing with the same.ii) D-MACA no. not furnished in para-4 and prayer of the I.A 3.I) Vernacular certificate not furnished.Put up of further S.R. after removal of defect. .
51	D-WP(C)/52961/2026	SHIVSANKAR MOHANTY	2026-11-06	i) Sign. of o.p. 4 in vakalatnama not tally with C.T.
52	D-ABLAPL/34256/2026	ABHISIDDHANTA SAHOO	2026-11-06	1. Name of the Victim/ Informant be redacted in F.I.R. copy. 2. Unredacted copy be filed in seal cover. 3. Bar Association logo not furnished in V.nama.
53	D-WP(C)/52699/2026	ANWESHA MISHRA	2026-11-06	10.I.Subject Code Not Furnished .
54	D-CRLMC/34086/2026	CHANDAN SAMANTARAY	2026-11-06	1. HBAWF Fee Rs.50/- to be paid on V.nama.
55	D-WP(C)/53130/2026	MANAS PATI	2026-11-06	i) Date mentioned in Index, Book mark and 1st para of page -7 not tally with annexure-6.
56	D-BLAPL/34199/2026	RAJIB LOCHAN PATTNAIK	2026-11-06	C.fees Rs.50/- is deficient in v.nama
57	D-MACA/51422/2026	ADAM ALI KHAN	2026-11-06	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.. Period of Delay 181 days

58	D-CRLMP/34122/2026	MRUGANKA MAULI PATNAIK	2026-11-06	Page No. not correctly furnished.
59	D-WP(C)/52982/2026	SUBASH CHANDRA SAHOO	2026-11-06	1. In I.A Prayer,mentioned calculation sheet under Annexure-6 instead of Annexure-5
60	D-CONTC/52990/2026	SWAGAT KUMAR SAHU	2026-11-06	Period of Delay 383 days.limitation petition not filed. 1.Direction not issued against Contemnor no.3 and 4,hence they should not be made party.
61	D-CRLMC/34040/2026	PRAVASH CHANDRA MAHAPATRA	2026-11-06	1.Receipt Showing Serv.copy To Vigilance not Filed. 2.. Certified copy of Annex-2 not filed.
62	D-WP(C)/53003/2026	PRAVAT RANJAN SUTAR	2026-11-06	1.Synopsis and date chart not page marked. 2.In page no.8 para-15 and in prayer portion Anx-8 wrongly mentioned instead of Anx-7.
63	D-ABLAPL/34253/2026	ABHISIDDHANTA SAHOO	2026-11-06	Bar Association logo not furnish in V.nama.
64	D-WA/49679/2026	GOUTAM KUMAR ACHARYA, SR.ADV.	2026-11-06	i) Status of respondents not furnished. ii) Date of notification left blank in para no. I. iii) Legible copy of page no. 64 not in proper place. IV) Put up for SR after removal of defects.
65	D-WP(C)/53018/2026	SASHIBHUSAN DAS	2026-11-06	20-VERNACULAR CERTIFICATE NOT FURNISHED. Page marking both in ANX-2 and 3 different in index and book mark
66	D-ABLAPL/33938/2026	JYOTIRMAYA SAHOO	2026-11-06	i)Criminal antecedent of the Petitioner not furnished.
67	D-WP(C)/53055/2026	ARADA JENA	2026-11-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Petitioners no.1 AND 2 not signed in power.
68	D-CRLA/33792/2026	PABITRA KUMAR NAYAK	2026-11-06	Name of Informant/Victim/Relatives /and school address to be redacted from Annex-1.2 . Signature of appellant not attested by jailor in V.nama.
69	D-ABLAPL/33936/2026	JYOTIRMAYA SAHOO	2026-11-06	i)Page no.9 is not legible.
70	D-ABLAPL/34266/2026	SATYA RANJAN MULIA	2026-11-06	Name,address,mobile No. of the victim/informant be redacted from annx-1.2) Signature of the Executant mismatch with petition and affidavit. 3) Unredacted copy of Annx-1 be filed in sealed cover
71	D-WP(C)/52994/2026	ACHYUTANANDA PATTANAIK	2026-11-06	3-AUTHENTICATION FEE IS DEFICIENT.
72	D-WP(C)/53076/2026	BIDYALOK MOHAPATRA	2026-11-06	1 Details address of O.P. -1 and department not mentioned in C.T.

73	D-ABLAPL/34268/2026	ARIJEET MISHRA	2026-11-06	Serial No. of the petitioner in the previous ABLAPL applications not mentioned in the reference certificate.
74	D-WP(C)/52420/2026	SOMANATH MISHRA	2026-11-06	1. In view of the W.P no 11667of 2024,disposed of on 22.07.2024 and CRLMP no 337 of 2025 ,disposed of on 28.03.2025,writ is not maintainable.
75	D-BLAPL/34008/2026	HEMANTA KUMAR MOHANTA	2026-11-06	1. The Petitioner is on Jail has not been reflected below the Cause Title 2. Last page of Annexure 2 has not been paginated
76	D-CRLA/33293/2026	DR.SURENDRA KUMAR DAS	2026-11-06	1. Authentication fee of Rs 13.20/- not paid in annex-1. 3. Name of the informant/victim and details to be redacted from Anex-1 and the same be kept in sealed cover.
77	D-WP(C)/52654/2026	UMARANI PANDA	2026-11-06	3-AUTHENTICATION FEE IS DEFICIENT.
78	D-ABLAPL/34077/2026	ASHOK KUMAR SARANGI	2026-11-06	1. Reference certificate is not correctly furnished. 2. Point No. 5 is in the Affidavit is not correctly furnished. 3. Mobile No. of the Advocate has not been furnished in V.Nama
79	D-WP(C)/53041/2026	JAGAJIBAN PRADHAN	2026-11-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
80	D-RSA/50795/2026	TUSAR KUMAR MISHRA	2026-11-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
81	D-BLAPL/33839/2026	PRAMOD KUMAR MISHRA	2026-11-06	1. Reference certificate is not correctly furnished.
82	D-CRLMC/33982/2026	SWETLANA DAS	2026-11-06	Receipt Showing Serv.copy To Vigilance not Filed
83	D-CMP/52782/2026	MADHUSUDAN SETHI	2026-11-06	1.May be registered as Writ Petition.
84	D-WP(C)/52977/2026	SUBASH CHANDRA SAHOO	2026-11-06	1. In Prayer in I.A,mentioned calculation sheet under Annexure-6 instead of Annexure-5
85	D-BLAPL/34259/2026	BISWAJIT MOHAPATRA	2026-11-06	Trial Court mentioned in Petition and Rejection order mismatched.
86	D-WA/52954/2026	AVIJIT PATNAIK	2026-11-06	1. Copy not served on CGC. 2. Corrected cause title in appeal memo to be filed. i) Status of parties not furnished. ii) Reference certificate not furnished. iii) Put up for SR after removal of defects.
87	D-MACA/51088/2026	SOUBHAGYA KUMAR DASH	2026-11-06	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2/ not paid

88	D-CRLMC/34147/2026	SOUBHAGYA KUMAR DASH	2026-11-06	1. Date of order not correctly furnished in Prayer of the petition, Para no.1 and Prayer of the I.A. petition.. 2. Page no.14 Annex-2 and Page no.24 Annex-3 not exhibited.
89	D-WP(C)/52910/2026	NIRMAL CHANDRA DAS	2026-11-06	10.II.Subject Code incorrectly Mentioned
90	D-WP(C)/52945/2026	PURNA CHANDRA MOHARANA	2026-11-06	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Paragraph 12 of the W.P not filled.
91	D-CRLMC/33993/2026	SIDDHARTH GOUTAM DAS	2026-11-06	1. Page no.6 not filed. 2. CT case number not corrctly furnished in cause title and para no.1.
92	D-WP(C)/53099/2026	SATRUGHNA DASH (A)	2026-11-06	1. Synopsis and date chart separately be paginated.
93	D-WP(C)/52531/2026	AMIT PRASAD BOSE	2026-11-06	1 Deficit court Fee RS12/- not paid on C.T. 2 Page-16 not legible.
94	D-CMAPL/36235/2026	ADV.	2026-11-06	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. c. copy of impugned order not page marked.
95	D-BLAPL/34148/2026	SANJEEB KUMAR JENA	2026-11-06	Unredacted copy of Annx-2 be filed in sealed cover
96	D-ABLAPL/34184/2026	AKSHAYA KUMAR SUBUDHI	2026-11-06	1. Name of the Victim be redacted in F.I.R copy.
97	D-MACA/51098/2026	DURGA CHARAN DEY	2026-11-06	further SR after filling of c copy
98	D-WP(C)/52931/2026	SAROJA KANTA SAMAL	2026-11-06	1. Adhesive stamp Rs 30/- to be paid in Affidavit
99	D-WP(C)/52580/2026	DILLIP KUMAR MOHANTY	2026-11-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Synopsis and Date chart not furnished.
100	D-ABLAPL/34257/2026	ABHISIDDHANTA SAHOO	2026-11-06	1. Bar Association logo not furnish in V.nama.
101	D-BLAPL/34245/2026	LALIT KUMAR MAHARANA	2026-11-06	i)Reference Certificate not properly furnished. ii) C.copy of Annexure-2 not filed.
102	D-ABLAPL/34202/2026	ASHOK DAS	2026-11-06	Disposed date of earlier ABLAPL application not mentioned in the reference certificate. 2)Serial No. of the petitioner in the previous ABLAPL applications not mentioned in the reference certificate.
103	D-CMP/52898/2026	ARYA DASH	2026-11-06	i) Status of the parties not furnished. ii) A. fee Rs-1.30/- to be paid. iii) Anx-4 not correctly page marked as per Index.

104	D-ABLAPL/34109/2026	TARA PRASAD MOHAPATRA	2026-11-06	1. The words similar types of may be removed from Reference certificate.
105	D-ABLAPL/34108/2026	TARA PRASAD MOHAPATRA	2026-11-06	1. The words similar types of may be removed from Reference certificate. 2. page Nos. 8 11 and 12 are not properly placed
106	D-BLAPL/34243/2026	SARAT KUMAR JENA	2026-11-06	i)SL no.of the Petitioner in the earlier application to be mentioned. ii) Name of the PS no. mentioned in annexure 2 and Petition does not tally with Annexure-1.
107	D-ABLAPL/34121/2026	MANGU NANDY	2026-11-06	1.the serial No. at which the name of the petitioner appeared in the earlier bail application shall be indicated. 2. Page No.20 and 21 are not legible properly.
108	D-WP(C)/53223/2026	DURGESH NARAYAN RATH	2026-11-06	1. page no 65 of the W.P not filled.
109	D-BLAPL/34049/2026	SAMARENDRA MOHANTY	2026-11-06	1. Last Page of Affidavit has not been paginated.
110	D-BLAPL/34048/2026	KASHINATH PATTANAIK	2026-11-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. In Dates and Events, the date of Rejection order is found wrong 2. Details of the Informant /Victim need to be redacted from all places of Annexures 1 and 2. Further, unredacted copies of Annexures 1 and 2 need to be kept in an closed envelop
111	D-MACA/51090/2026	SOUBHAGYA KUMAR DASH	2026-11-06	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2 not paid 2. in c copy different date entry , memo be file for ignorance
112	D-BLAPL/34046/2026	DEEPAK RANJAN PARIDA	2026-11-06	Name of the Petitioner No. 3 as mentioned in the Cause Title is not matching with the V. nama
113	D-WP(C)/52790/2026	AMAR MOHANTY	2026-11-06	1.Subject Code Not Furnished . 2.Reg.Maintainability of writ Petition.As the Petitioner assail Judgement and decree passed in Civil Suit,he should have moved Session Court.
114	D-WA/53108/2026	GYANA RANJAN MAHAPATRA	2026-11-06	i) wp c(c) no. wrongly mentioned in Index. ii) Put up for SR after disposal of I.A. no. 3377/2026
115	D-WP(C)/53036/2026	PRAFULLA KUMAR MOHAPATRA	2026-11-06	1, In Index, at Annexure-2,circular date wrongly furnished.
116	D-CONTC/52978/2026	SUBHADUTTA ROUTRAY	2026-11-06	1.Nomenclatue wrongly mentioned in top of V.nama
117	D-WA/53015/2026	SATYABRATA MOHANTY,A.G.A	2026-11-06	wp (c) no. and date of order wrongly mentioned in top of the cause title.

118	D-MACA/51816/2026	GIRIJA PRASAD DUTTA	2026-11-06	1. Period of Delay 440 days
119	D-CRLMP/34176/2026	PRADEEP KUMAR DAS	2026-11-06	Paragraph No.4 repeated twice
120	D-WP(C)/52944/2026	NETRANANDA BISWAL	2026-11-06	1. In Declaration under affidavit, no. of paragraphs not furnished.
121	D-ABLAPL/34100/2026	PRAVASH CHANDRA JENA	2026-11-06	1. The name and address of the Informant and her husband name may be redacted from petition at para 6 as well as at page 10 of F.I.R. copy.
122	D-CRLA/31161/2026	RATNAKAR SAMANTASINGHAR	2026-11-06	Period of Delay 64 days ,Limitation petition not filed. Father Guardian not signed in V.nama.
123	D-CRLMC/34081/2026	CHANDAN SAMANTARAY	2026-11-06	1. HBAWF Fee Rs. 50/- to be paid on V.nama.
124	D-CONTC/53265/2026	ADV	2026-11-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Vernacular certificate not furnished. ii) Undertaking for non filing of translated copy be furnished.
125	D-WP(C)/52678/2026	SIDHARTH SHANKAR PADHY	2026-11-06	1.complete address of opp.2 not mentioned.
126	D-WP(C)/52635/2026	SAMEER KUMAR DAS	2026-11-06	1. In affidavit, sl no 3 information not furnished.
127	D-CRLREV/33686/2026	BISWARANJAN DAS	2026-11-06	C. copy of Annex-3 not filed.
128	D-WP(C)/53154/2026	JNANESH MOHANTY	2026-11-06	1.Vakalatnama not properly scanned(Signature of all petitioner not there in V.nama as per Cause Title).Office to verify the hard copy and do the needful
129	D-CONTC/52361/2026	ADV	2026-11-06	1. Period of Delay 467 days delay. IA not filed 2.Undertaking for translate copy not filing
130	D-ABLAPL/34187/2026	DEBASISH SAMAL	2026-11-06	ABLAPL Application mentioned in the reference certificate is incorrect. 2) Serial No. of the petitioner in the previous ABLAPL applications not mentioned in the reference certificate.3)Page 9 and 10 are not legible
131	D-WP(C)/52950/2026	PURNA CHANDRA MOHARANA	2026-11-06	20-VERNACULAR CERTIFICATE NOT FURNISHED. i) Paragraph sl. no. not correctly furnished in petition after sl. no. 11 and so also in affidavit.
132	D-WP(C)/52737/2026	BIJAY KUMAR MOHANTY	2026-11-06	i)Petitioner no. 2 not executed her name in the vakalatnama.
133	D-WP(C)/52854/2026	JYOTI RANJAN KAR	2026-11-06	1.annx.1 not legible

134	D-BLAPL/34059/2026	BIJAYA KUMAR RAGADA	2026-11-06	1.Petition not correctly addressed to Honorable Court. 2. In Index, Annexure 2 has not been page marked.
135	D-RPFAM/53102/2026	SUBHENDU KUMAR DAS	2026-11-06	further SR after filling of c copy
136	D-CMP/52896/2026	ARYA DASH	2026-11-06	i) Status of the parties not furnished. ii) A. fee R-1.30/- to be paid
137	D-BLAPL/34207/2026	PRASANTA KUMAR NANDA	2026-11-06	Page 8 9 and 10 are not legible
138	D-CRLMC/33800/2026	LOKESH GOURAV MOHARANA	2026-11-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up further SR after Redacting the name of victim / Informant from petition and Annexures. 2. Name of the victim / Informant need not be disclosed in connection with Annex-1 2 4 5 and kept in closed cover. 3. GR case number not correctly furnished in entire petition.
139	D-WP(C)/53113/2026	P.ANUP DASH	2026-11-06	1. Synopsis and Date chart not properly paginated. 2. Page 78 79 and 80 partially not legible.
140	D-RSA/50616/2026	DAYANIDHI MISHRA	2026-11-06	1. Copy of Trial Court Judgement / Order C.Copy Not Filed. 2.C.Fee Payable not furnished in the Appeal Memo.
141	D-CMP/52941/2026	TANMAY MISHRA	2026-11-06	1.C.copy of annx.4 and 8 (order dt.20.1.26 and 3.9.26) be filed.
142	D-RSA/50854/2026	SANJAY KUMAR PATTANAIK	2026-11-06	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
143	D-CMP/52964/2026	JAGANNATH BHUYAN	2026-11-06	1.name of petitioner no.2 not correct
144	D-MACA/52675/2026	NIBEDITA MOHANTY	2026-11-06	Code not indicated on cause title. 2.No of days delay left blank in Limitation petition.
145	D-CRLMC/34039/2026	SUSANTA KUMAR LENKA	2026-11-06	1. Nomenclature not correctly furnished 4th line of 1st paragraph in cause title of I.A. petition.
146	D-BLAPL/34291/2026	KULDEEP MOHANTY	2026-11-06	Name,address,mobile No. of the victim/informant be redacted from annx-1 .2) Unredacted copy of Annx-1 be filed in sealed cover
147	D-BLAPL/33857/2026	SUJIT KUMAR SWAIN	2026-11-06	1. The word similar type may be removed from Reference certificate.
148	D-EXP/8958/2026	DEEPAK KUMAR MOHAPATRA	2026-11-06	Day delay left blank in I.A. no. 4/2026.
149	D-BLAPL/34214/2026	KEDAR CHANDRA SARANGI	2026-11-06	Name,address,mobile No. of the victim/informant be redacted from annx-1. 2)Unredacted copy of Annx-1 be filed in sealed cover

				29.VI.Name Of The Filing Advocate Not In Capital Letters In The Petition
150	D-WP(C)/52882/2026	DIBYARANJAN BEHERA	2026-11-06	1. Page 7 and 8 not clearly legible.
151	D-CRLMP/34185/2026	KABIRAJ PRADHAN	2026-11-06	Paragraph No. not correctly furnished.
152	D-WP(C)/52879/2026	DEBASIS SAHOO	2026-11-06	1. Page no. 25, 26 not properly legible. 2. Annexure-8 not properly paginated. 3. Page 46 to 50 not available 4.Paragraphs no. wrongly mentioned in declaration of the Affidavit of I.A.
153	D-STREV/52663/2026	SUNIL MISHRA,S.C(COMMERCIAL TAXES)	2026-11-06	1. Period of Delay 1 day
154	D-WP(C)/53104/2026	DURGESH NARAYAN RATH	2026-11-06	1. Nomenclature not mention in V.nama.
155	D-CRLREV/33319/2026	RANJIT MOHANTY	2026-11-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED C. copy Annex-1 not filed.
156	D-CONTC/52914/2026	ADV	2026-11-06	Not properly address in the petition.
157	D-WP(C)/53135/2026	DR. JITENDRA KUMAR LENKA	2026-11-06	i) Page no. 27 and 28 not legible.
158	D-ABLAPL/34254/2026	ABHISIDDHANTA SAHOO	2026-11-06	1. Bar Association logo not furnished in V.nama.
159	D-EXP/53155/2026	SIBA PRASAD PATI	2026-11-06	District of op no. 2 and 3 not furnished in cause title.
160	D-ABLAPL/34123/2026	BIJAYA KUMAR RAGADA	2026-11-06	1. The serial No. at which the name of the petitioner appeared in the earlier bail application shall be indicated in the Reference certificate. 2. The name of the father may be furnished in the Affidavit.